

SL. No.4

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/1483/2024 in CP(IB) No.532/7/HDB/2019
NAME OF THE COMPANY	Sri Lakshmi Narasimha Oil Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Indian Overseas Bank
NAME OF THE RESPONDENT(S)	Sri Lakshmi Narasimha Oil Mills Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA(IBC)/1483/2024

Present: Ld. Counsel Mr. VV Ramana for the Applicant.

Issue notice to the Respondents. **Matter is adjourned to 26.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)